

Name of Corporate Debtor:	Sterling SEZ and Infrastructure Limited
Date of Commencement of CIRP:	16.07.2018
List of Creditors as on:	31.05.2021

List of Operational Creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Office of the Zonal Development Commissioner, Kandla SEZ, Gandhidham		25.09.2018	1,50,67,344	1,50,67,344	Unsecured	No	NA	-	-	-	-	
2	Taluka Panchayat, Jambusar District, Bharuch, Gujarat		15.10.2018	1,39,35,317	-	Unsecured	No	NA	-	-	-	1,39,35,317	Refer Note
Total				2,90,02,661	1,50,67,344			-	-	-	-	1,39,35,317	

Note: The operational creditors submitted the Claim in Form B after expiry of 90 days from the Hon'ble NCLT Order date i.e. 16th July, 2018. The last date to submit the claim was 13th October, 2018. Therefore, as per provision of Insolvency and Bankruptcy Code, 2016 the amount claimed is rejected.